

**COURT-I**

**In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 199 OF 2015**

**Dated: 11<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Maharashtra State Power Generating Co. Ltd. ...Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Noor Rampal  
Mr. G. Saikumar for R-2

**ORDER**

List the matter for further hearing on **16.02.2017.**

**(I.J. Kapoor)  
Technical Member**  
ts/pr

**(Justice Ranjana P. Desai)  
Chairperson**